	(F			(0) of memory letting 40	the IDDI (least second	Development Development	(40	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	1328	5188936681	1328	3664295079	66.57	0	1524641602	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1240478206	1	514557717	9.35	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	1027518105	1	439581181	7.99	0	109446937	0	Annexure 4
5	Operational creditors (Workmen)									<u>Annexure 5</u>
6	Operational creditors (Employees)	52	8698454	52	6389058	0.12	0	2309394	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	5	109329503	5	109329503	1.99	0	1524641602	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	62	341143775	56	291920327	5.30	0	49223448	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	1	478489987	8.69	0	0	0	Annexure 9
	Total	1450	7916104724	1444	5504562852	100.00	0	1685621381	0	